

From,

Jitendra Kumar Singh, HJS
I/c Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 302 /Admin. (Services)/2016

Dated: Allahabad: June 21, 2016

Subject: Regarding Refresher CIS Computer Training Programme for CIS Master Trainers/ Ubuntu Master Trainers (Judicial Officers) at JTRI, Lucknow.

Sir,

With reference to your letter no. Comp. Trg.-2016/JTRI-915 dated 13.06.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve and nominate the officers mentioned in List-'A' for Refresher CIS Computer Training Programme for CIS Master Trainers/ Ubuntu Master Trainers (Judicial Officers) scheduled **from 11.07.2016 to 12.07.2016** at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid Refresher Training programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

SD/-

I/c Registrar (Judicial) (Services)

No. 302 (i)/Admin. (Services)/2016

dated: June 21, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Sitapur, Basti, Agra, Kaushambi, Bhadohi at Gyanpur, Lucknow, Unnao, Varanasi, Sonbhadra, Muzaffarnagar, Lucknow, Mathura, Aligarh, Gonda, Farrukhabad, Hathras, Bareilly, Kanpur Nagar, Ghaziabad, Budaun, Varanasi, Jaunpur, Lucknow, Meerut, Shahajahanpur, Bulandshahar, Ambedkar Nagar, Hapur, , Firozabad, Kasganj, Ballia, Chandauli, Lakhimpur Kheri and Pratapgarh with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

SD/-

I/c Registrar (Judicial) (Services)

LIST-'A'**List for Refresher CIS Computer Training Programme for CIS Master Trainers/
Ubuntu Master Trainers (Judicial Officers)****Duration: From 11.07.2016 to 12.07.2016**

S.N	Name Mr./ Ms.	Designation	District
1.	Inder Preet Singh Josh	Additional District & Sessions Judge	Sitapur
2.	Saurabh Dwivedi	Civil Judge (Senior Division) (FTC)	Basti
3.	Prashant Bilgaiyan	Addl. Civil Judge (S.D.)/ ACJM	Agra
4.	Kaushlendra Yadav	Additional District & Sessions Judge	Kaushambi
5.	Dr. Satyawan Singh	Chief Judicial Magistrate	Bhadohi at Gyanpur
6.	Sudhir Kumar-V	Addl. Director (Trg.), JTRI	Lucknow
7.	Jai Singh Pundir	Additional District & Sessions Judge	Unnao
8.	Mohd. Aslam	Additional District & Sessions Judge	Varanasi
9.	Sanjay Kumar Yadav-I	Civil Judge (Senior Division)	Sonbhadra
10.	Gaurav Kumar Srivastava	Additional District & Sessions Judge	Muzaffarnagar
11.	Kamesh Shukla	Addl. Legal Advisor to Hon'ble Governor of U.P	Lucknow
12.	Pushpender Singh	Civil Judge (Senior Division)	Mathura
13.	Shiv Kumar-I	Additional District & Sessions Judge	Aligarh
14.	Vishnu Kumar Sharma	Additional District & Sessions Judge (FTC)	Gonda
15.	Saif Ahmad	Additional Chief Judicial Magistrate	Farrukhabad
16.	Vikas Saxena-I	Additional District & Sessions Judge	Hathras
17.	Avinsh Saxena	Additional District & Sessions Judge	Bareilly
18.	Alok Sharma	Addl. Civil Judge (S.D.)/ ACMM	Kanpur Nagar
19.	Anil Kumar Jha	Additional District & Sessions Judge	Ghaziabad
20.	Vikash Kumar-I	Additional District & Sessions Judge	Budaun
21.	Deepak Yadav	Addl. Civil Judge (S.D.)/ ACJM	Varanasi
22.	Hrishikesh Pandey	Civil Judge (Junior Division)	Jaunpur
23.	Pradeep Kumar Singh-II	Addl. Director (Admin.), JTRI	Lucknow
24.	Pooja Vishwakarma	Addl. Civil Judge (S.D.)/ ACJM	Meerut
25.	Pratima Srivastava	Additional District & Sessions Judge (FTC)	Shahjahanpur
26.	Umesh Kumar Singh	Additional District & Sessions Judge	Anoopshahar- Bulandshahar
27.	Anil Kumar-II	Additional District & Sessions Judge (FTC)	Ambedkar Nagar
28.	Mahesh Nautiyal	Additional District & Sessions Judge	Gonda
29.	Ran Dheer Singh	Spl. Sec. & Addl. L.R, Govt. of U.P	Lucknow
30.	Kamal Kant Gupta	Civil Judge (Junior Division)	Hapur
31.	Mayank Chauhan	Additional District & Sessions Judge	Muzaffarnagar
32.	Sanjiv Kumar Singh	Additional District & Sessions Judge	Firozabad
33.	Himanshu Bhatnagar	Additional District & Sessions Judge	Kasganj
34.	Ankur Garg	Civil Judge (Junior Division)	Jalabad-Shahjahanpur
35.	Saurabh Kumar Verma	Judicial Magistrate	Ballia
36.	Virat Shiromani	Civil Judge (Junior Division)	Chakia-Chandauli
37.	Pankaj Kumar Singh	Additional District & Sessions Judge	Agra
38.	Kuldeep Singh-I	Judicial Magistrate	Lakhimpur Kheri
39.	Vishvjeet Singh	Addl. Civil Judge (Junior Division)	Pratapgarh
40.	Mritunjay Srivastava	Addl. Civil Judge (Junior Division)	Lakhimpur Kheri
41.	Arvind Kumar Mishra-II	Addl. Principal Judge, Family Court	Kanpur Nagar